

**Title:** Request to give pension benefits to the cashew workers of Kerala State who have retired before 1993 and direct the State Government to distribute the Pension through all the nationalised banks.

SHRI KODIKUNNIL SURESH (ADOOR): Mr. Speaker Sir, thousands of cashew workers in Kerala are not getting the benefit of Provident Fund Family Pension Scheme introduced by the Central Government in 1993. Unfortunately, this scheme covers only those employees who have retired after 1993, but the employees who have retired before 1993 are devoid of the benefits of this scheme. So, I request the Government of India to give pension benefits also to the workers who have retired before 1993 in order to avoid the delay or denial of benefits to them.

Sir, by the time of retirement, most of the workers fall prey to many ailments and are unable to live without anybody's help. After that day, they are not able to support themselves for their sustenance. Another problem being faced by the unfortunate workers is that the pension under Provident Fund Family Pension Scheme is distributed through Canara Bank only. May I request the Government, through you, that the pension should be distributed through all the nationalised banks?

Thank you, Sir.

**श्री विनय गोयल (चांदनी चौक) :** मैंने एक प्रिविलेज नोटिस दिया था। मैं पूछना चाहता हूँ कि उसका क्या हुआ?

... (व्यवधान)

**अध्यक्ष महोदय :** यह ठगैरो आवर' है।

... (व्यवधान)

**श्री मोहन एस. देलकर (दादरा और नगर हवेली) :** अध्यक्ष महोदय, मैं १५ दिन से नोटिस दे रहा हूँ।

... (व्यवधान)